

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1016

ANSWERED ON:28.11.2014

LOSS DUE TO WASTE PRODUCTION

Dhruvanarayana Shri Rangaswamy;Jadhav Shri Sanjay Haribhau

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Gross Domestic Product of the country is being affected by the growing environmental pollution and waste production each year;
- (b) if so, the total additional expenditure incurred each year as a result thereof and the total percentage of loss of GDP; and
- (c) the measures being taken by the Government to check this loss?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) & (b) No official estimates are available on the impact of environmental pollution and waste production on the gross domestic product (GDP) of the country.

(c) As a part of the efforts to balance the growth needs of the present generation without impairing the ability of future generations to meet their needs, Government has focused on a sustainable development path and has taken several steps to prevent and control damage to the environment. The Environment (Protection) Act 1986 is an umbrella legislation, which provides for a holistic framework for protection and improvement of environment in the country. This Act empowers the Government to take all such measures as it deems necessary for the purpose of protecting and improving the quality of environment and preventing, controlling and abating environmental pollution. Currently, the targets set out for environmental sustainability are (i) increase green cover by one million hectare every year during the Twelfth Plan period; (ii) add 30, 000 MW of renewable energy capacity in the Plan Period; and (iii) reduce emission intensity of GDP in line with the target of 20 per cent reduction by 2020 over 2005 levels.